

## Annexure-7

Name of the corporate debtor: Asian Natural Resources (India) Limited ; Date of commencement of liquidation: 09-02-2018; List of stakeholders as on: 28-02-2026  
List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	The Deputy Commissioner of Income Tax 1(1), Indore	Central Government		17-03-2018	43,72,00,000	43,72,00,000	Statutory Dues	-	No	40.90	-	-	-	-	
2	The State Tax Officer (4), Surat, The office of Assistant Commissioner of State Tax , Unit-8, Surat	State Government		24-04-2018	3,42,48,731	3,42,48,731	Statutory Dues	-	No	3.20	-	-	-	-	The Claims of State Tax Gujrat will be dealt according to the applicable judicial pronouncements and legal framework at the time of distribution.
3	The Assistant Commissioner, CGST & Central Excise Division-IV, Indore	Central Government		30-07-2018	9,25,16,395	9,25,16,395	Statutory Dues	-	No	8.65	-	-	-	-	
4	The State Tax Officer (1), The Assistant Commissioner of State Tax , Unit-20, Ahmedabad	State Government		10-07-2018	15,15,78,102	15,15,78,102	Statutory Dues	-	No	14.18	-	-	-	-	The Claims of State Tax Gujrat will be dealt according to the applicable judicial pronouncements and legal framework at the time of distribution.
5	The Deputy Commissioner of State Tax CHA VAT -E-002, Chandrapur	State Government		20-08-2018	4,36,34,867	4,36,34,867	Statutory Dues	-	No	4.08	-	-	-	-	
6	The Commercial Tax Officer, Audit-1 Bellary	Central Government		20-05-2019	77,96,687	77,96,687	Statutory Dues	-	No	0.73	-	-	-	-	
7	Assistant Commissioner of State Tax,Surat	State Government		16-07-2019	11,45,45,729	10,95,85,910	Statutory Dues	-	No	10.25	-	-	49,59,819	-	The Claims of State Tax Gujrat will be dealt according to the applicable judicial pronouncements and legal framework at the time of distribution.
8	Deputy Commissioner, Customs Division, Jamnagar	Central Government		27-01-2020	2,24,22,941	2,24,22,941	Statutory Dues	-	No	2.10	-	-	-	-	
9	The Deputy Commissioner of Customs	Central Government		18-08-2021	16,99,89,810	16,99,89,810	Statutory Dues	-	No	15.90	-	-	-	-	
	<b>Total</b>				<b>1,07,39,33,262</b>	<b>1,06,89,73,443</b>	-	-	-	<b>100</b>	-	-	<b>49,59,819</b>	-	